

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) and (b) There exists a Freight Equalisation Scheme in respect of commodities like iron and steel, coal, cement, fertilisers, etc. with a view to supply basic capital goods and raw materials at uniform prices throughout the country. However, due to variations in octroi and sales tax charged by the State Governments, the cost of raw-materials, steel and coal etc. may be different from State to State.

Orders placed with foreign suppliers for power sets and other equipment

4513. DR. A.K. PATEL. Will the Minister of ENERGY be pleased to state:

(a) whether Government have taken up the question of cost of BHEL equipment, their delayed supply and unsatisfactory performance; if so, with what results;

(b) whether there is any plan to import such equipment because they would be cheaper and give better performance, if so, the details of the orders placed with foreign suppliers for power sets and other equipment in the last three years and the current year; and

(c) the assessment of the adverse effects of such imports on BHEL?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHTAGI): (a) to (c). The information is being collected and shall be laid on the Table of the House.

Production of Cement

4514. SHRI VIJAY N. PATIL: Will the Minister of INDUSTRY be pleased to state:

(a) whether production of cement has been hit by the power cuts and poor quality of coal;

(b) if so, its effect on profitability; and

(c) the steps Government propose to take to check declining profitability in cement Industry?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) The production of cement has been hit by power cuts in the States of Rajasthan, Karnataka, Tamil Nadu and Andhra Pradesh and irregular power supplies in the States of Bihar and Gujarat. In regard to the quality of coal, there have been some complaints about the size of coal, low calorific value, presence of extraneous material in the coal supplied and less availability of coal in certain cases.

(b) and (c). In order to overcome adverse effect on profitability due to power cuts, cement industry has been advised to instal captive power plants to meet about 40% of their power requirement. Almost all the cement units in power deficit States have installed captive power plants. The concerned State Governments have also been requested to minimise power-cuts on cement factories. To encourage the setting up of the captive power plants, appropriate relief is allowed in fixing the levy quota to neutralise additional cost involved in generation of power from the captive D.G. sets installed after 1.1.82

No specific study has been made in regard to the effects of power cuts, and poor quality of coal on the profitability of cement industry. However, the following facilities/concessions have been provided to augment the profitability of cement industry —

(i) Retention price for levy cement has been increased by Rs 24.50 per tonne with effect from 15.12.86

(ii) Payment of Rs. 9/- per tonne by the cement factories to Cement Regulation Account on the non-

levy production of cement has been dis-continued from 15.12.86.

- (iii) New Units commencing production on or after 1.4.86 and those commencing production between 1.1.82 and 31.3.86 are entitled to a rebate on excise duty at the rate of Rs. 50/- per tonne and Rs. 20/- per tonne respectively provided their production in the relevant financial year is

not less than 30% of the licensed capacity (as may be certified by the Development Commissioner for Cement Industry). The rebate will be admissible during the period 1st March, 1987 to 31st March, 1990.

- (iv) The levy quota of Cement units has been progressively reduced and the present levy obligation is as under:—

(a) New Cement Units commencing production on or after 1.4.86	— 15% of actual production
(b) Cement units which had commenced production between 1.1.82 and 31.3.86	— 20% of actual production
(c) Units declared sick and expansion materialising after 1.1.82	— 30% of actual production
(d) All other units viz those in production prior to 1 1 82	— 50% of actual production

Rates of Royalty on Coal

4515 SHRI PURNA CHANDRA MALIK
Will the Minister of ENERGY be pleased to state the rates of royalty being paid per tonne of coal to the concerned States?

THE MINISTER OF ENERGY (SHRI VASANT SATHE) At present the rate of royalty on coal varies from Rs 2 50 per tonne to Rs 7 00 per tonne depending upon the Group in which particular grade of coal is classified. Royalty rates of coal are not fixed State-wise.

Use of Foreign Trade Mark "SUZUKI"

4516 SHRI AMARSINH RATHAWA
Will the Minister of INDUSTRY be pleased to state

(a) whether it is a fact that the Foreign Trade Mark "Suzuki" is being used in conjunction with an Indian name by three products: "Maruti Suzuki" "Ind-Suzuki" and "TVS-Suzuki";

(b) whether there is a registered users agreement for the name "Suzuki" with these three companies;

(c) if not, what kind of an agreement is there between Suzuki and the three companies; and

(d) what is Government policy regarding this matter?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M ARUNACHALAM). (a) M/s. Maruti Udyog Ltd and M/s. TVS Suzuki Limited are using the word "Suzuki" as suffix to their brand name

(b) No Sir.

(c) Prior permission of Government for use of foreign trade marks or registrations as Registered Users under the Trade & Merchandise Marks Act, 1958 is not compulsory. Section 28(1) (c) of FERA provides that non-resident or a foreign company or Indian Company with more than 40% non-resident interest shall not permit any trade mark which he is entitled to use, to be used by any person or company for any direct or indirect consideration without permission of Reserve Bank of India.

(d) Government's policy is not to encourage the use of foreign brand names on sales in the domestic market.

Allocation of wheat and rice in Orissa

4517. SHRI K. PRADHANI: Will the Min-